

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/4286/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the ¹⁶ th May, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. JJA(M)/2024/933 Dated 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 12.05.2024 till the evening of 16.05.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office during his absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/4287/A dated , 16-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

16/05/24

JT. REGISTRAR (VIGILANCE)

[Signature]